

4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/185/252/HDB/2017
NAME OF THE COMPANY	Croyant Software Technologies Private Limited
NAME OF THE PETITIONER(S)	Croyant Software Technologies Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K. Lakshmi Narasimha	Advocate	9440569156	#
T. Anil Kumar	Advocate	- do -	MAK

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Dr. K. Lakshmi Narasimha, learned counsel for the Petitioner. The Learned Counsel for the Petitioner is permitted to file Annual Returns and the ROC is directed to take it on record. Post the Case on 05.12.2017.


MEMBER (Technical)


MEMBER (Judicial)